## GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:985
ANSWERED ON:10.07.2009
AADIVASI MAHILA SASHAKTIKARAN YOJANA
Chavan Shri Harischandra Deoram

## Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the States where "Aadivasi Mahila Sashaktikaran Yojana" is being implemented for the welfare of tribal women by the Government;
- (b) whether the Government has received proposals from different State Governments including Maharashtra Government under the said scheme;
- (c) if so, the details thereof, State-wise; and
- (d) the action taken/being taken by the Government in this regard?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (Dr. TUSHAR A. CHAUDHARY)

- (a): Aadivasi Mahila Sashaktikaran Yojana is a scheme implemented by National Scheduled Tribes Finance Development Corporation (NSTFDC). The States which are implementing this scheme are Andhra Pradesh, Chhattisgarh, Gujarat, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Karnataka, Kerala, Maharashtra, Madhya Pradesh, Meghalaya, Mizoram, Orissa, Rajasthan, Sikkim, Tripura, Uttaranchal and West Bengal.
- (b), (c) & (d): A statement showing details of States from which proposals have been received and funds sanctioned/ released is given at Annex-I.